(b) The two aircraft are not strictly comparable.

SHRI V. PRASAD RAO: May I know, Sir, whether the Government is thinking of producing this aircraft for training purposes on a bigger scale?

SARDAR S. S. MAJITHIA: As I said, the aircraft has yet not been flight-tested by the flight Certification Board constituted by the Government of India. After they give a final report, then other things will be considered.

SHRI V. PRASAD RAO: Do the Government propose to put this particular aircraft into production as a basic trainer in preference to HAL trainer or 'Tiger Moth'?

SHRI V. K. KRISHNA MENON: No opinion can be expressed about the aircraft unless it receives a flight certificate in its favour. Therefore an answer to this question is premature.

Shri V. PRASAD RAO: If this aircraft is put into pro duction at all then the Government must have a precise idea of examining in detail as to what use it can be put to. That is why I want to know from the hon. Minister as to what was the purpose that was con templated first when the design was first approved for a single plane?

SHRI V. K. KRISHNA MENON: The aircraft is produced as a prototype to replace aircraft of that type for flying clubs for small private use and others who will require them, as well as for agricultural and other purposes.

SHRr V. PRASAD RAO: Is it a fact that it is almost a copy of 'Cessna 2' that was produced? If so, may I know whether any patent is acquired from them to produce it here, or whether it is only a slight modification over 'Cessna 2' that is adopted here?

SARDAR S. S. MAJITHIA: So far as Government is concerned, I can say definitely that we have not copied it from anywhere else. It was designed at HAL and they have produced it. We have endeavoured to put in as much indigenous material as we possibly could in this.

SHRI V. PRASAD RAO: Has it -ilso been designed here?

MR. CHAIRMAN: He says it was designed here.

SHRI V. PRASAD RAO: The pompous name 'Pushpak' means unlimited carrying capacity whereas it has hardly a carrying capacity for two people.

\*438. [The questioner (Shri Puma Chandra Sharma) was absent. For answer, vide cols. 2698-99 infra.]

## COMMITTEE TO ENQUIRE INTO THE ACTIVITIES OF THE CENTRAL SOCIAL WELFARE BOARD

•439. SHRI P. N. RAJABHOJ: Will the Minister of FINANCE be pleased to state:

(a) whether the Planning Commission has set up a committee to enquire into the activities of the Central Social Welfare Board; and

(b) if so, whether that committee has submitted its report?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) Yes.

(b) The report is expected towards the end of April, 1959.

श्री पां० ना० राजभोज : क्या मंत्री महोदया बता सकती हैं कि समिति में कौन कौन से सदस्य हैं और इसके टम्स ग्राफ रेफरेन्स क्या हैं ?

श्रीमती तारकेश्वरी सिन्हाः इसकी अध्यक्षा श्रीमती रेणुका रे हैं । सदस्यों की सूची इस प्रकार हैः श्री एच० सी० हेडा, एम० पी०, श्री गोरे, श्री फूल सिंह, श्री जांगड़े, एम० पी०, श्री जे० एस० लाल, श्राई० सी० एस०, श्रीर श्रीमती सरोजिनी वरदप्पन ।

## 2689 Oral Answers

श्री पां० ना० राजभोज : क्या मंत्री महोदया यह बतायेंगी कि बोर्ड की स्थापना होने के कितने दिन बाद उसने सरकार को रिपोर्ट पेश की है और बोर्ड की तरफ से दलित वर्ग ग्रीर ग्रादिवासियों की उन्नति के लिये क्या-क्या योजना की जा रही है ?

श्वीमती तारकेश्वरी सिन्हा : मैंने ग्रभी प्रदन के उत्तर में बताया कि वह अप्रैल के अन्त में रिपोर्ट पेश करने वाली है । हरिजनों की किस तरह से उन्नति होगी, कैसे उनका विकास होगा इसके बारे में भी यह कमेटी विवार कर रही है।

श्री पां० ना० राजभोज : वह तो ठीक है, लेकिन में पृछता हं कि कौन-कौन से मेमोरेडम रखे गये है, क्या स्कींम है, हमका ठीक तरह से पक्की इंकार्मेशन बतायें जिसमे मुझ को संतोष हो जाय ।

भीमती तारकेश्वरी सिन्हा : उन्होंने करीब-करीब सभी राज्यों का दौरा किया है ग्रीर जितने भी सोधल वेलफेयर बोर्ड की तरफ से संस्थायें हैं या ग्रीर भी संस्थावें जिनके द्वारा हरिजन सुवार के कार्य हो रहे हैं, उन सबों से यह कमेटी मिल चर्का है और मिल रही है। सब बातों पर घ्यान दे कर ही कमेटी विचार करेगी ।

SHRIMATI YASHODA BEDDY: May I know whether there is any proposal to integrate the Social Welfare Board's activities with the Ministry of Community Development or any other Ministry?

SHRIMATI TABKESHWABI SINHA: It is completely beyond the scope.

श्री देवकीनन्दन नारायण : क्या मंत्री महोदया यह बता सकती हैं कि इस बोर्ड में. राज्य सभा का कोई सदस्य क्यों नहीं है ?

भीमती तारकंक्वरी सिन्हा : इसमें कोई डिस्किमिनेशन तो नहीं किया गया है लोक समा और राज्य समा में। छोटी सी ही तो कमेटी बनी है।

SHRI V. PRASAD RAO: May I know whether any complaints have been received from Mrs. Heda-that means the wife of one of the Members of the Board-against the activities of this Board?

SHRIMATI TARKESHWARI SINHA: No. I have said Shri Heda and not Shrimati Heda.

SHRI V. PRASAD RAO: When Shrimati Heda is the complainant, how can he be a Member?

Mr. CHAIRMAN: That is your information.

## SUBMISSION OP REPORT BY COMMITTEE ON TAX EVASION

\*440. SHRI P. N. RAJABHOJ: Will the Minister of FINANCE be pleased to state whether the Committee appointed for studying the question of evasion of taxes has submitted its report?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA) : No. Sir.

श्रो पां० ना० राजभोज : क्या मंत्री महोदया कृपा करके बतायेंगी कि यह समिति कब नियुक्त हुई थीं और इसके कौन कौन से सदस्य हैं ?

श्रीमती तारकेश्वरी सिन्हा : ३ तारीख को एक रिजोल्यज्ञन पास किया गया था ग्रीर उसके बाद यह कमेटी नियक्त हई । ७ तारीख को इसका गजेट हया । इस कमेटी के सदस्य हैं : श्री महात्रीर त्यागी, श्री राजेन्द्र प्रताप सिनहा,श्री बी० एन० गुप्ते, श्री जी० पी० क्रांपडिया, श्री के० सुन्दरराजन ।

श्री पां० ना० राजभोज : कितना टैक्स वसुल हो जायना इसके बारे में सरकार का क्या ग्रन्दाजा है जिसके लिये यह समिति नियक्त की गई है ?

श्रीमती तारकेश्वरी सिन्हा : सरकार ने यह कमेटी के ऊपर छोड़ दिया है कि वह

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